	Annexure-6 Name of the Corporate Debtor: SHWETA HOUSING AND HOSPITALITY PRIVATE LIMITED; Date of Commencement of CIRP: 18.12.2023; List of Creditors as on: 11.03.2024													
							List of Operational	Creditors (Employees)	200					
SI No.	Name of Authorised representative, if	Name of Employee	Date of Claim received		Details of Claims Admitted				Amount of	Amount of any mutual dues,	Amount of Claim under	Amount of claim not		
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	contingent claim	that may be set off	Verification	admitted	Remarks, if any	
							ABOVE 4							
										N/10	AUI	AIII	NII	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	MIL	IVIL	1416	
										18-65				

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/IPA-001/IP-P00153/
2017-2018/10322